

PRESS RELEASE



RESERVE BANK OF INDIA

www.rbi.org.in

www.rbi.org.in/hindi

e-mail: helpprd@rbi.org.in

PRESS RELATIONS DIVISION, Central Office, Post Box 406, Mumbai 400001
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

July 24, 2007

**Reserve Bank Cancels Certificate of Registration of
Nilamagal Finance and Investments Private Limited, Tiruchengode**

The Reserve Bank of India has on July 20, 2007 cancelled the certificate of registration granted to Nilamagal Finance and Investments Private Limited, Tiruchengode having its registered office at 2-B, Rangasamy Pillai Street, 1, Thondikaradu, Tiruchengode, Rajaji District, Tamilnadu-637211 for carrying on the business of a non-banking financial institution. Following cancellation of registration certificate, Nilamagal Finance and Investments Private Limited, Tiruchengode, cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

G. Raghuraj
Deputy General Manager

Press Release : 2007-2008/121